

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 2215
(TO BE ANSWERED ON 16.12.2021)

LATERAL ENTRY INTO CIVIL SERVICE

2215 DR. V. SIVADASAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of candidates who have been selected through lateral entry into the Civil Services so far;
- (b) the measures adopted by Government to ensure transparency when private sector experts are recruited through lateral entry in higher posts of administration; and
- (c) whether there is any provision to ensure the representation of SCs, STs, OBCs and EWSs in the appointments done through lateral entry?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

- (a): The Lateral recruitment, at the levels of Joint Secretary, Director and Deputy Secretary in the Government of India, has been undertaken to appoint persons for specific assignments, keeping in view their specialized knowledge and expertise in the domain area. 9 candidates were selected for appointment as Joint Secretaries in various Ministries/Departments of the Government of India through lateral recruitment in 2019. Further, 31 candidates have been selected for appointment through lateral recruitment in 2021, comprising 3 candidates for the post of Joint Secretary, 19 for the post of Director and 9 for the post of Deputy Secretary.
- (b): The entire selection process for making lateral recruitment, as mentioned in (a) above, was entrusted to the Union Public Service Commission (UPSC).
- (c): Eligible SC/ST/OBC candidates are considered along with other eligible candidates. However, reservation is not applicable to such single post appointment.
